

vators but they supplied them with high yielding seeds. Will the Government take necessary steps and active steps to supply the cultivators high-yielding ground-nut and gram seeds so that we can meet the demand of oil in the country.

**SHRI YOGENDRA MAKWANA :** That is our effort.

[Translation]

**SHRI V. TULSIRAM :** Mr. Deputy Speaker, Sir, my friend has just now asked about the supply of seeds. The farmer sows quality seeds, uses good fertilizer and works hard but sometimes it so happens that in spite of his hard labour the seeds do not germinate because of their inferior quality. If at all the seed germinates, it grows into a deformed plant. I want to know whether he has received any complaints in this regard; if so, what steps have been taken in this connection and if not, in the event of complaints in future what steps Government propose to take to see that the farmers do not suffer on this account ?

**SHRI YOGENDRA MAKWANA :** My senior colleague has just now asked what steps Government propose to take to check the supply of defective seeds. Its implementation is done by the State Government. Action is taken where the rate of germination is low or the germination is defective. In this connection, we have written to each State Government to ensure that such defective seeds do not reach the farmers. If such cases are reported, thorough investigations should be made and action taken thereon. Even at present, action is taken as the relevant Act has provision for taking such action.

[English]

**MR. DEPUTY SPEAKER :** Next Question, Prof. K. V. Thomas.

**PROF. K.V. THOMAS :** Question 584.

**SHRI C. MADHAV REDDI :** I suggest that Question 586 may also be clubbed with this.

**MR. DEPUTY SPEAKER :** Is the Minister ready to answer Question 586 also

along with this ? Can we club both Question 584 and Question 586 ?

**SHRI YOGENDRA MAKWANA :** No harm. Both are similar.

**MR. DEPUTY SPEAKER :** We take up both Question 584 and Question 586 together.

**Import of deep sea trawlers**

\*584. **PROF. K. V. THOMAS :** Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have decided to import 500 deep sea trawlers; and

(b) whether the 1:1 *Pari Passu* clause is followed in the import of fishing trawlers ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) :** (a) No, Sir. However, it is envisaged to build up a fleet of about 350-500 deep sea fishing vessels in the near future through import as well as indigenous construction.

(b) Yes, Sir, A High level Committee of the Government has, however, recommended relaxation of this clause.

**UNDP Aid for Fisheries**

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\*586. **SHRI DHARAM PAL SINGH MALIK :**

**SHRI SUBHASH YADAV :**

Will the Minister of AGRICULTURE be pleased to state :

(a) whether any special programme has since been chalked out to promote fishery industry in the country;

(b) whether under this programme fishing harbours will also be developed with the aid of United Nations Development Programme;

(c) the broad outlines of the proposal;

(d) the foreign exchange earmarked for the purpose; and